

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

C.P. No. 336 of 1999
in
O.A. No. 1723 of 1995

31

New Delhi, dated this the 7th April, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. KULDIP SINGH, MEMBER (J)

Shri Shyoraj Sharma,
S/o Shri Bhupali Singh,
LDC Accountant,
Food Research & Standardisation Laboratory,
Navyug Market,
Ghaziabad-201001. Petitioner

(By Advocate: Shri G.D.Bhandari
along with applicant in person)
Versus

1. Dr. S.P. Agarwal,
Director General of Health,
Services DH (FQN) Section,
Nirman Bhawan, New Delhi.
2. Dr. B.K. Tiwari,
Director,
Food Research & Standardisation,
Laboratory,
Navyug Market,
Ghaziabad-201001. ... Respondents

(By Dept. Repr. Dr. Satya Prakash)

ORDER (Oral)

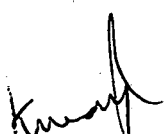
Mr. S.R. Adige, VC (A)

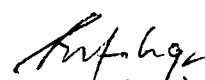
We have heard applicant's counsel Shri
G.D.Bhandari as well as Departmental Representative
Dr. Satya Prakash.

32

2. Shri Bhandari states that applicant's grievance ^{stands} ~~is~~ redressed by respondents and this statement is confirmed by applicant who is present in person.

3. Under the circumstances the C.P. is dropped. Notices are discharged.


(Kuldip Singh)
Member (J)


(S.R. Adige)
Vice Chairman (A)

/GK/